

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 492/TT/2025

Subject : Petition for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for “Asset-1: 400 kV Raipur- Rourkela D/C Transmission Line along with extension of Raipur and Rourkela Sub-stations under Eastern-Western inter-regional link” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) & 5 Others.

Date of Hearing : **18.6.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Zafrul Hasan, PGCIL
Shri Angaru Naresh Kumar, PGCIL
Shri Vijay G, PGCIL
Shri Arjun Malhotra, PGCIL
Shri Yatin Kalra, PGCIL
Shri Ashish Alankar, PGCIL
Shri Divyanshu Mishra, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the hearing, the representative(s) of the Petitioner submitted that the TV and RoP compliances in the matter have been completed and the Petitioner has filed its rejoinder vide affidavit dated 8.6.2026 to the reply filed by MPPMCL.
3. None appeared on behalf of the Respondent(s).
4. After the hearing the representative of the Petitioner, the Commission directed as under:
 - (a) Other Respondents to file their respective replies, if any, within two weeks, with an advance copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter;

(b) The Petitioner to furnish the following information, on an affidavit, with a copy to the Respondents, within two (2) weeks:

(i) Revised combined tariff forms with respect to the old equipment as well as new equipment for the 2024-29 tariff period;

(ii) Detailed justification, along with necessary supporting documents, with respect to the decapitalization/ ACE and reconductoring works claimed in the matter.

5. The Petition will be listed for hearing on **23.7.2026 at 2.30 PM.**

By order of the Commission

**sd/-
(T.D. Pant)
Joint Chief (Law)**

